

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/04/18 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Balaji Rubber Industries Private Limited
UNDER SECTION : 397, 398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. S. Manjula Devi, Adv For CSR & LO For Petitioners [Signature]

2. B. DHANARAJ Ass't by A. SRIVASTAVA For R6-R2 [Signature]

3. Sandeep Kumar For Cbi Vishnu. [Signature]

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is enlarged at request. Put up on 24.04.2018.

^{sel -}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sel -}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc